

Commissioner for Linguistic Minorities

1219. Shrimati Savitri Nigam: Will the Minister of Home Affairs be pleased to state the main recommendation made by the Commissioner for Linguistic minorities which have been accepted and implemented by the Central and State Governments?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): The main recommendations of the Commissioner for Linguistic Minorities are contained in Chapter V of his Sixth Report, a copy of which was laid on the Table of the House on 5th May, 1965. A statement showing the extent of implementation of these recommendations is placed on the Table of the House. [Placed in Library. See No. LT-4707/65].

Secondary Educational Institutes in Union Territories

1220. Shrimati Savitri Nigam: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Board of Secondary Education has given recognition to the new institutions opened in the Union Territories; and

(b) if so, the number of Institutions in Port Blair (Andamans) which have been given such recognition so far?

The Minister of Education (Shri M. C. Chagla): (a) The Central Board of Secondary Education has given recognition to institutions affiliated to the Board.

(b) Two Higher Secondary Schools.

भ्रष्टाचार के आरोपों की जांच करने की प्रक्रिया

{ श्री प्रकाशचौर शास्त्री :
श्री जगदेव सिंह सिद्धाप्ती :
1221. { श्री यशपाल सिंह :

{ श्री हिष्मत सिंह जी :
श्री नरसिम्हा रेड्डी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अल्पसंख्यकों पर भ्रष्टाचार के आरोपों की जांच करने की प्रक्रिया में कोई प्रगति हुई है; और

(ख) विशेष रूप से सरकार को सौंपे गये राज्यों और केन्द्र के मंत्रियों तथा मुख्य मंत्रियों के विरुद्ध भ्रष्टाचार के आरोपों की जांच किस अवस्था पर है?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री हाथी): (क) इस समस्या के बारे में सरकार का दृष्टिकोण गृह मंत्रालय की भाषाओं पर बहस के दौरान 27 अप्रैल, 1965 को अपने उत्तर में गृह मंत्री ने स्पष्ट कर दिया था।

(ख) राजस्थान के मुख्य मंत्री के इलावा अन्य किसी भी मुख्य मंत्री के अथवा केन्द्र या राज्य के मंत्री के विरुद्ध भ्रष्टाचार के कोई आरोप बाकी नहीं है। जहां तक राजस्थान के मुख्य मंत्री का सवाल है, उनका मामला अभी तक सरकार के विचारार्थीन है। इस बारे में लोक सभा में 5-5-1965 को दिये गये अतारहित प्रश्न संख्या 3141 के उत्तर की ओर भी ध्यान आकृष्ट किया जाता है।

Oil Pipe Line over Narmada Bridge

1222. { Shri Yashpal Singh:
Shri Narendra Singh Mahida:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Railway Board have agreed to permit the laying of the oil pipe line over the Narmada Bridge; and

(b) if so, when it will be laid?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). Yes, Sir. It has been laid.